## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.06/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2016

NAME OF THE PARTIES: Mr. Vijay Vasant Dhavale

V/s. M/s. Dolce Pharmaceuticals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

| NAME           | DESIGNATION                    | SIGNATURE                                     |
|----------------|--------------------------------|---|
| R.T. Ray Guros | Advocate for<br>al respondents | -dati   |
| B.B. Parelle   | Adr. Las                       | Prps an                                       |
|                | R.T. RajGuros                  | R.T. Ray Gures Advocate for<br>al respondents |

## <u>ORDER</u>

## C.P. No. 06/59/CLB/MB/MAH/2016

Ld. Counsel for both side, present.

With the consent of both the parties, list this matter for hearing on 24th January, 2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Dated: 29.11.2016

V. NALLASENAPATHY

Member (Technical)